National Company Law Tribunal

Allahabad Bench

CPNO. 142 ALD 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE COMPANY:

REV John Augustine & Ors. U/S. Lucknow Diocesan SACT/1 & B CODE: Trust Association & Ors.

SECTION OF THE COMPANIES ACT/I & B CODE:

SI. NO.

Name Designation Representation

1. BR SACHDEVA + ADV. PONTING POST.

2. ASKIRA " Resp. no. 1 Rochin' Studen.

3. Roshni Shukla Adv. Resp. no. 1 Rochin' Studen.

CP NO.142/ALD/2017

Sh. B.R. Sachdeva, Advocate for the petitioner. Ms. Roshni Shukla, Advocate for the respondent.

She files memo or vakalatnama to represent the respondent. The present case is filed as a fresh case. Further, this registry points out certain defects which are required to be cured by the petitioner. Meanwhile, the respondent is also at liberty to file a formal reply to the present petition. Hence, the time is granted.

The matter to be listed on 23rd January, 2018.

H.P. Chaturveui, Member (Judicial)

Dated:08.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer)